

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2234  
TO BE ANSWERED ON 28<sup>TH</sup> JULY, 2017**

**DISPOSAL OF MEDICAL WASTE**

**2234. SHRI K.N. RAMACHANDRAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the quantum of medical waste that our country produces annually;
- (b) the details of how they are being disposed off;
- (c) whether the Government proposes to formulate any plan to safely disposal of the same; and
- (d) if so, the details thereof ?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): Central Pollution Control Board (CPCB) has informed that as per data available for the year 2015, the quantum of bio-medical waste generation in the Country from 1,88,098 no. of Health Care Facilities (HCFs) is about 501 Tonnes/day.

(b) to (d): Further, as informed by CPCB Ministry of Environment Forest & Climate Change (MoEF & CC) has revamped the Bio-medical Waste Management Rules, 2016 (BMWM Rules, 2016) in March 2016 to improve the collection, segregation, processing, treatment and disposal of Biomedical waste in an environmentally sound manner. According to Rule 7 (i) of the BMWM Rules, 2016, the bio-medical waste shall be treated and disposed of in accordance with Schedule-I and by the Health Care Facilities (HCFs) and Common Bio-medical Waste Treatment Facilities (CBWTFs) in compliance with the standards provided in Schedule II.

At present, 203 no. of CBWTFs and 21,462 number of HCFs having captive bio-medical waste treatment and disposal facilities, are engaged in treatment and disposal of 486 Tonnes of waste per day out of estimated 501 Tonnes of bio-medical waste generated.